

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cont. Case (Civil) No. 863 of 2019**

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**CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK**  
(Through Video Conferencing)

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For the Petitioner : Mr. Prem Pujari Roy, Advocate  
For the Opp. Party-State : AC to SC-VII  
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7 / 10.09.2021 Learned counsel for the petitioner is permitted to remove the defects,  
as pointed out by the office, in course of day.

Put up this case under the heading For Admission.

**(Dr. S. N. Pathak, J.)**

R.Kr.